

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3395
TO BE ANSWERED ON 18.12.2015

RELEASE OF FUNDS UNDER ICDS SCHEME

3395 SHRIMATI RITA TARAI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to release the Central Assistance under Integrated Child Development Services (ICDS) Scheme as per the budget provision of State Governments and if so, the details thereof;
- (b) whether the Government proposes to release the balance Central assistance scheme towards construction of AWC buildings and if so, the details thereof; and
- (c) whether the Government proposes to continue release of Central assistance under ICDS Scheme for construction of AWCs buildings for 2015-16 and onwards and if so, the details thereof ?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented by States/UTs. The funds in the form of grants-in-aid are released to States/UTs as per schematic and financial norms subject to actual expenditure based on the approved Annual Plan.
- (b) The balance Central assistance towards construction of AWC buildings is released on the basis of submission of utilization certificate of the first instalment released and the physical progress report of the construction of AWC buildings by the States/UTs.
- (c) Yes, Madam. Release of funds for construction is subject to availability of funds.
